

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-122**  
IB-3475(ND)/2019

**IN THE MATTER OF:**

M/s. Ardiv International LLP.

Vs.

M/s Innovative Textiles Ltd. & Anr.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 18.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.02.2021.

  
**(Madhu Narula)**  
**Court Officer**